

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1612  
ANSWERED ON:23.03.2012  
KISHANGANGA HYDRO POWER PROJECT  
Tandon Annu

**Will the Minister of POWER be pleased to state:**

- (a) the reaction if any, of Pakistan on the 23 September, 2011 order of the Court of Arbitration constituted under the provision of the Indus Water Treaty, 1960 regarding construction of 330 MW Kishanganga hydro-electric project in Jammu and Kashmir;
- (b) whether the Government is considering any other measures to resolve the dispute; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) : No reaction has been received from Government of Pakistan on the 23rd September, 2011 order of the Court of Arbitration regarding construction of 330 MW Kishanganga hydro-electric project in Jammu & Kashmir.
- (b) : No, Madam.
- (c) : Does not arise.